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<b>Price Charged to Dealer (Depot Price)—Excluding Excise Duty &amp; VAT</b>	<b>42.81</b>
Add : Excise Duty (Including Education Cess)	3.56
Add : Dealer Commission	1.09
Add : VAT (including VAT on Dealer Commission)*	6.21
<b>Retail Selling Price at Delhi</b>	<b>53.67</b>

\*VAT as applicable in Delhi. VAT rates varies from State to State.

(b) and (c) Based on the recommendations of Kirit Parikh Committee, the Government had made the prices of Petrol market determined *w.e.f.* 26.6.2010. As regards Diesel, there is no change in the pricing structure. However, in view of high under-recovery on sale of Diesel, the Government has authorized the OMCs to (a) increase the retail selling price of Diesel in the range of 40 paise to 50 paise per litre per month (excluding VAT) until further orders; and (b) sell Diesel to all consumers taking bulk supplies directly from the installations of the OMCs at the non-subsidized market determined price effective from 18th January, 2013.

#### **Misuse of policy of sale of diesel to bulk buyers**

583. SHRI TARUN VIJAY : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the policy of sale of diesel to bulk buyers at market rate is being misused by big corporates, industries and certain State Governments;

(b) if so, whether Government has defined bulk users for checking misuse of diesel by buyers;

(c) if so, the details thereof; and

(d) whether cases of direct purchase of diesel by large industries/traders from the petrol pumps have come to the notice of Government?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAANKA LAKSHMI) : (a) to (d) Consumers having requirements of fuel for their own consumption and who uplift minimum 12000 litres *i.e.* minimum a truck load supply from bulk supply locations are bulk consumers. Public Sector Oil Marketing Companies (OMCs) have reported that consequent to

implementation of dual pricing for diesel with market rates for bulk direct consumers, State Transport Undertakings (STUs), Industries and some State Government Departments are drawing their diesel requirements from the Retail Outlets selling diesel at subsidized rates.

#### **Feed gas price for Assam Gas Cracker Project**

584. SHRI BIRENDRA PRASAD BAISHYA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government is considering any concession on feed gas price for the Assam Gas Cracker Project as per the concessional gas pricing, applicable for the North-East;

(b) if so, the details thereof; and

(c) if not, the details of measures, to be taken up to make the Assam Gas Cracker Project plant techno-economically viable?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAAKA LAKSHMI) : (a) to (c) BCPL is a petro-chemical plant and a non-APM consumer, hence under the present guidelines of Ministry of Petroleum & Natural Gas, the North Eastern Regional (NER) concessional price is not applicable to this plant. However, the Inter-Ministerial Committee headed by Secretary, Department of Chemicals & Petrochemicals constituted for the commissioning of Assam Gas Cracker Project, in its report issued in November 2013, has recommended that NER concessional price as currently applicable to power and fertilizer sectors (*i.e.* 60% of prevailing natural gas price) be made applicable to BCPL for 15 years of plant operation. In order to implement the recommendations of the Committee, a relaxation from Cabinet would be required for this plant. As per recommendations of the Committee, Department of Chemicals & Petrochemicals will move the proposal in this regard.

#### **Cancellation of LPG connections**

†585. SHRI MAHENDRA SINGH MAHRA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether various oil companies have inspected LPG connections in Uttarakhand;

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†Original notice of the question was received in Hindi.